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# ACT No. XXXVII OF 1939.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the  
29th September, 1939.)

An Act further to amend the Indian Aircraft Act,  
1934 for certain purposes.

XXII of 1934. WHEREAS it is expedient further to amend the  
Indian Aircraft Act, 1934 for the purposes  
hereinafter appearing;

It is hereby enacted as follows:—

1. This Act may be called the Indian Aircraft Short title.  
(Amendment) Act, 1939.

2. To sub-section (2) of section 1 of the Indian Amendment of  
Aircraft Act, 1934 (hereinafter referred to as the said section 1 of  
Act XXII of  
1934.) the following shall be added, namely:—

“and applies also—

- (a) to British subjects and servants of the  
Crown in any part of India;
- (b) to British subjects who are domiciled in  
any part of India wherever they may be;
- (c) to, and to persons on, aircraft registered  
in British India wherever they may be”.

3. In section 3 of the said Act, for the words “the Amendment of  
provisions of this Act and of the rules made thereunder, section 3.  
or from any of such provisions,” the words “all or  
any of the provisions of this Act” shall be substituted.

4. In sub-section (2) of section 5 of the said Act, Amendment of  
after clause (j) the following clause shall be inserted, section 5.  
namely:—

“(j) the installation and maintenance of lights  
on private property in the neighbourhood of  
aerodromes or on or in the neighbourhood of  
air-routes, by the owners or occupiers of such  
property, the payment by the Central Govern-  
ment for such installation and maintenance,  
and the supervision and control of such  
installation

installation and maintenance, including the right of access to the property for such purposes ;”.

Amendment of  
section 7.

5. In sub-section (1) of section 7 of the said Act, for the words “ air navigation in or over British India ” the following shall be substituted, namely :—

“ the navigation—

- (a) in or over British India of any aircraft, or
- (b) anywhere of aircraft registered in British India ”.